

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2029

ANSWERED ON:23.08.2012

ALLOTMENT OF HOUSES UNDER IAY

Biswal Shri Hemanand ;Chaudhary Shri Jayant;Singh Shri Bhola;Singh Shri Ganesh;Vinay Kumar Alias Vinnu Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the break-up of houses allotted to the women, weaker sections and backward classes under the Indira Awas Yojana (IAY) during each of the last three years and the current year, State- wise;
- (b) the number of eligible individuals/ families yet to be covered under the scheme;
- (c) the time by which the remaining individuals/families will be covered under the scheme;
- (d) the mechanism in place to monitor the quality of construction carried out under the scheme;
- (e) whether any deficiency in the quality of construction was reported under the scheme; and
- (f) if so, the corrective measures taken/ proposed to be taken by Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a): A Statement showing the State-wise, number of houses sanctioned/allotted to women, Scheduled castes/ Scheduled tribes (SCs/STs) and the minorities under Indira Awas Yojana (IAY) during the last three years and current year is given at Annexure.
- (b): As per the estimates made by the Office of Registrar General of India based on 2001 Census, the total housing shortage in rural areas of the country was 148.25 lakh houses. Data in respect of Census, 2011 is not available.
- (c): Targets under IAY are fixed on year to year basis depending upon the availability of funds. Within the financial resources available, efforts are made to cover all deserving beneficiaries under IAY as early as possible.
- (d) to (f): Under IAY houses are constructed by the beneficiaries themselves. As per IAY guidelines, Zilla Parishad/DRDA are required to contact various organizations/ institutions for seeking expertise information on innovative technologies, materials, designs and methods to help beneficiaries in the construction/upgradation of durable, cost effective and disaster resistant houses. The State Governments may also arrange to make available information on cost-effective environment friendly technologies, materials designs etc. at district/block level. Further, the IAY scheme is being closely monitored through various mechanisms such as review meetings and field visits by the Area Officers. National Level Monitors (NLMs) are appointed and deputed for independent inquiry and monitoring of the scheme. The State Governments are advised from time to time to ensure that good quality houses are constructed under IAY. In order to improve the quality of houses under IAY, this Ministry had constituted a Task Force. The Task force recommended that the efforts should be made to ensure that the house is a pucca one with permanent walls and permanent roofing, the permanent nature of the walls and roofing to be determined in a manner that the house is:-
 - (i) able to withstand the weather conditions of the place throughout the year;
 - (ii) it should have minimum level of disaster resistant technology to be able to withstand minor earthquakes, cyclone, floods etc.;
 - (iii) the walls are plastered at least externally. It is also desirable that the house should have adequate space for pursuing livelihood activities, a verandah, stair case to go to the top of the house, rain water harvesting system.